

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Original Application No. 1135 of 2005

Jabalpur, this the 13th day of December, 2005

Hon'ble Shri M.P. Singh, Vice Chairman

1. Prem Lal, aged about 42 years, Son of Shri Nirksa, W/a Fireman Grade-II, Fire Section, Air Force Station, Amla Depot, District – Betul (MP).
2. Chironji Lal, aged about 41 years, Son of Shri Shyamalal, W/a Fireman Grade-II, Fire Section, Air Force Station, Amla Depot, District – Betul (MP). Applicants

(By Advocate – Shri Naveen Dubey)

V e r s u s

1. Union of India, through the Secretary, Ministry of Defense, Government of India, New Delhi.
2. Headquarters, Maintenance Command, Indian Air Force, Vayu Nagar, Nagpur 440007, (Maharashtra).
3. The Commanding Officer, Air Force Station, Amla Depot, District – Betul, (MP).
4. The Group Captain & Chief Administrative Officer, Air Force Station Amla, District Betul (MP).
5. Shri M.S. Dhurvey, Fire Supervisor, Fire Station, Air Force Station, Amla, District Betul (MP). Respondents

O R D E R (Oral)

The learned counsel for the applicants sought permission to withdraw this Original Application. Permission is granted. Accordingly, the Original Application is dismissed as withdrawn with liberty to the applicants to file a fresh Original Application, if they still feel aggrieved and so advised.


(M.P. Singh)
Vice Chairman

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